GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 967
TO BE ANSWERED ON 26.07.2023

RAILWAY FACILITIES IN KARNATAKA

967. SHRI ANNASAHEB SHANKAR JOLLE:
      DR. UMESH G. JADHAV:
      SHRI B.Y. RAGHAVENDRA:
      SHRI PRATHAP SIMHA:

      Will the Minister of RAILWAYS be pleased to state:

      (a) whether any requests or proposals have been received by the
government from the Members of Parliament relating to railway
works especially new railway lines, stoppages of major trains at
major stations, providing railway connectivity to district
headquarters, construction of over bridges, etc., for the State of
Karnataka during the last four-five years and if so, the details
thereof;

      (b) the reaction of the Government and the action taken so far on the
said requests/proposals; and

      (c) the number of requests/proposals of Karnataka that are currently
pending with the Railways and the reasons for pendency?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

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(a) to (c): Proposals for new Railway lines & bridges are received on the basis of demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives and Railway’s own requirements. As receipt of such proposals/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained.

Further, request for new train services and provision of stoppages are received at various level of Railway administration, a compendium of which is not maintained. However, these are examined and subject to operational feasibility, traffic justification etc., new services are introduced and stoppages are provided, which are on-going processes.

Railway projects are taken up Zonal Railway-wise on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds.

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Railway projects are surveyed/sanctioned/executed Zonal Railway-wise and not State-wise as the Railways’ projects may span across State boundaries. Sanctioning of project is continuous and ongoing process. Moreover, as on 01.04.2023, 31 projects (21 new lines and 10 doubling) of total length 3,866 Km, costing ₹47,346 crore, falling fully/partly in the State of Karnataka are in planning/approved/construction stage, out of which 1,146 Km length has been commissioned and an expenditure of ₹15,881 crores has been incurred up to March, 2023.

Since 2018-19 to 2022-23 and current financial year (2023-24), 06 nos. projects (03 new line and 03 doubling) of total length 266 Km falling fully/partly in the State of Karnataka have been sanctioned.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Average Annual Budget allocation for Infrastructure projects & safety works, falling fully/partially in State of Karnataka, during 2014-19 has been enhanced to ₹2,702 crore per year which is 224% more than Average Annual Budget allocation of ₹835 crore per year during 2009-14. The allocation has increased to ₹3,386 crore in Financial Year 2019-20 (306% more than the Average Annual Budget allocation of 2009-14), ₹4,220 crore in Financial Year 2020-21 (405% more than the Average Annual Budget allocation of 2009-14), ₹4,297 crore for Financial Year 2021-22 (415% more than the Average Annual Budget outlay of 2009-14) and ₹6,091 crore in Financial Year 2022 - 23 (629% more than the...
Average Annual Budget allocation of 2009 - 14). For financial year 2023-24, highest ever budget outlay of ₹7,561 crore has been provided for these projects, which is 806% more than average annual budget allocation of 2009-14 (₹835 crore per year).

During 2014-23, 1566 Km sections (336 Km of New line and 1,230 Km Doubling) falling fully/partly in the State of Karnataka has been commissioned at an average rate 174 km per year, which is 54% more than commissioning during 2009-14 (113 Km/Yr.).

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